GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1509 ANSWERED ON:21.08.2012 CITIZENSHIP FOR PAKISTANI MIGRTANTS Panda Shri Baijayant

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Pakistanis who entered into the country on long-term visa since 2004;
- (b) whether there is any proposal to ease the citizenship rules for the said immigrants; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): As per information furnished by the High Commission of India in Islamabad, 212 long-term visas were issued by them to Pakistani nationals from 2007 to 2012 (till 16.8.12). Details of long-term visas issued prior to 2007 are not available with the High Commission of India in Islamabad.
- (b) to (c): There is no proposal to amend/ modify the citizenship rules for the Pakistani nationals living in India on Long Term Visa.